### GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

## LOK SABHA UNSTARRED QUESTION NO. 1624 TO BE ANSWERED ON 30.07.2025

#### FM RADIO STATIONS.

1624. SHRI JUGAL KISHORE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of FM stations All India Radio and private FM radio stations operational in the country at present, State-wise;
- (b) Whether the Government proposes to issue new licenses to private companies in this sector;
- (c) if so, the details thereof and the state-wise number of FM radio channels are likely to be launched further more in the Country including Jammu and Kashmir in the next three years;
- (d) the total revenue likely to be generated as a result of this;
- (e) whether the Government proposes to offer any concession to those channels; and
- (f) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a) to (f)

At present, 585 Akashvani FM stations and 388 Private FM radio stations are operational in the country. The state-wise list of these stations is available on the ministry's website.

On 28<sup>th</sup> August 2024, Government approved the e-auction of 730 Private FM channels in 234 new uncovered cities including 3 channels in Jammu and Kashmir. State-wise details of these channels including reserve price are available on ministry's website.

Annual License fees for FM channels in 234 new uncovered cities shall be charged at 4% of Gross Revenue, excluding GST. Further the permission holders in the states of North East and UT of Jammu & Kashmir and Island territories will be charged 2% of Gross Revenue, excluding GST, for an initial period of three years from the date of operationalisation of the channel.

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